

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 23, 2006

NO. 1507/DR (S)/2006

Sri **Awadhesh Kumar Singh**, Additional Civil Judge, Junior Division, Jalaun at Orai is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jalaun at Orai vice Sri Deepak Yadav.

NO.1508/DR (S)/2006

Sri **Deepak Yadav**, Judicial Magistrate First Class, Jalaun at Orai to be Civil Judge, Junior Division, Jalaun at Orai vice Sri Shailoj Chandra.

NO. 1509/DR (S)/2006

Sri **Shailoj Chandra**, Civil Judge, Junior Division, Jalaun at Orai to be Civil Judge, Junior Division, Jalaun (Jalaun at Orai) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai).

NO.1510/DR (S)/2006

Sri **Ram Kishore-III**, Additional Civil Judge, Junior Division, Konch (Jalaun at Orai) to be Civil Judge, Junior Division, Kalpi (Jalaun at Orai) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kalpi (Jalaun at Orai).

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 185/DR (S)/2006: Allahabad: Dated: August 23, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Jalaun at Orai. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Jalaun at Orai. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)